

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) Yes, Sir.

(b) A case under section 243 IPC has been registered at the Police Station Kalkaji and 2 persons have been arrested

Criteria for telecasting of Hindi feature films

*355 **SHRIMATI RATAN KUMARI:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state what criteria have been laid down for telecasting Hindi feature films on the Doordarshan for the first time, as well as for the second time?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): Hindi feature films for telecast on Doordarshan are selected on the basis of the following broad criteria

(a) International/National/State Awards won,

(b) Thematic Value,

(c) Cinematic Value,

(d) Entertainment Value;

(e) Year of Production;

(f) Number of times the film was shown on TV and by which Kendra, and

(g) Suitability for family viewing.

Normally feature films are not re-telecast on Doordarshan. However, Doordarshan may re-telecast films of high artistic and entertainment value after a period of three years has lapsed since their first telecast.

Warning by Punjab Police regarding attack on General Vaidya

*356 **SHRI SHANKER SINH VAGHELA:**

SHRI ATAL BIHARI VAJPAYEE

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a report appearing in

'Indra Today' of 31st August, 1986 to the effect that Punjab Police had warned the Central Government at least four times about an attack on General Vaidya and other key officers involved in Operation Blue Star,

(b) if so, what action was taken each time when the warning was received, and

(c) whether Mrs Vaidya has described the security arrangements for General Vaidya as inadequate and careless?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH) (a) and (b) Government have seen the report. No such information was furnished by the Government of Punjab.

(c) Government have seen reports to this effect in some newspapers.

Catchment areas covered by Social Forestry in Meghalaya

*357 **SHRI JERLIE E. TARIANG:** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what are the names of the catchment areas in Meghalaya where comprehensive soil conservation measures had been taken up during the Sixth Five Year Plan period; and

(b) what are the names of afforestation areas covered by Social Forestry in Meghalaya during the above period?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHABHAN LAL): (a) and (b) The information is given in statement I and II (See below). The Social Forestry Programme generally covered the entire state during the Sixth Five Year Plan period.

Statement I

Soil Conservation work was done in the following Catchments in Meghalaya during Sixth Five Year Plan

Sl. No.	District	Catchment
1	East Khasi Hills	(1) UMNIR (2) MAWMIH (3) CHERRAPUNJEE
2	West Khasi Hills	(1) UNSIEJ-UMSAW (2) SAPRIANG (3) PDEN-TUNNIAW
3	Jaintia Hills	(1) MYNTOU
4	West Garo Hills	(1) UPPER GANOL
5	East Garo Hills	(1) UPPER DAMRING.
		TOTAL 9

Statement II

Afforestation Centres during Sixth Five Year Plan period in Meghalaya

S. No.	Name of afforestation centre
1	NORTH EASTERN POLICE ACADEMY
2	MAWRONG
3	MAWTNENG
4	BHOILINBONG
5	SUMER
6	BYRNIHAT
7	UMKEI
8	MYRDON
9	LUMSHYIAP
10	MAWTARI
11	UMSAWLAIT
12	LYNGKYRDEM
13	WAHLYNGKHAT
14	POMLUM
15	LAITMAWRD
16	LAITSHUTNUM
17	DONIDAN
18	UMSOHLAIT

S. No.	Name of afforestation centre
19	PHYRNAI
20	SOHRA
21	NONGKYA
22	THAD
23	LAITMAWROH III
24	NASHAINT
25	JATAH NONGLYER
26	SONIDAN-II
27	SAHLAIT
28	NONGSDER
29	PDENGSHNONG
30	NONGRIM
31	MAWKIS-YIEM
32	MAWROH
33	UMKHOI
34	MAWKANGI
35	THAD-III
36	MAWRATHUD
37	BHOILASA
38	TIHNONGGBAB

S No. Name of afforestation Centre

- 39 TYLLANG
- 40 MAWTHUNGKPER
- 41 MAWKYRWAT
- 42 RAMBARI-I
- 43 RAMBARI-II
- 44 RAMBARI-III
- 45 RAMBARI-IV
- 46 RAMBARI-V
- 47 MAWLYNGKHAT
- 48 MAWDUH-I
- 49 MAWDUH-II
- 50 LAD NONGTRAW
- 51 LUMKYNJAH
- 52 NONGKHLAW KYN Shi-I
- 53 MAWKAWANG
- 54 MAWKADIANG-II
- 55 MAWMAIRANG
- 56 PYNDEM SAKWANG
- 57 WEILOI
- 58 MARSHILLONG-I
- 59 MARSHILLONG II
- 60 SOHKHYLLAM
- 61 NONGMYLLAN
- 62 MAWRIAT-I
- 63 MAWRIAT-II
- 64 BYRTHA
- 65 SHAHRAMHAH
- 66 R NGEI MAWSAW
- 67 I AMKHLAM
- 68 MAWSAPNGAP
- 69 MAWLARSNGI
- 70 MAWKADOH
- 71 MAWMAIRANG II

S. No Name of afforestation Centre

- 72 MAWMAIRANG III
- 73 DAMMAWBLEI
- 74 HILLAND I
- 75 HILLAND II
- 76 MARANGLANG I
- 77 MARANGLANG II
- 78 MAWTHLEI
- 79 LUM MAWKATTH (MARKA, V)
- 80 LUM MARALONG
- 81 DIENG SHAHRAM SHAH (MARKA, V DOM)
- 82 MAWLANGREN
- 83 TYLLANG II
- 84 LAWSE
- 85 NONGKHLAW II
- 86 NONGKHLAW III
- 87 MAWSHAN I
- 88 MAWSHAN II
- 89 RAMBARI VI
- 90 NONGRITA
- 91 SYNDULI I
- 92 SYNDULI II
- 93 NONGLWAI
- 94 NONGJYLLIEH
- 95 JAIDOH
- 96 LAITMAWPAT (MAWRONG)
- 97 MAWTHIBAH
- 98 MAWLANGREN II
- 99 MAWLANGREN III
- 100 MAWPUNI
- 101 MAWPUN II
- 102 MAWKADIANG III
- 103 MAWKADIANG II

S. No. Name of afforestation Centre

- 104 PATHAR MAWROH
- 105 SYNDULI III
- 106 BYPRI
- 107 LAWJYLLIEH
- 108 DOMWAHLANG
- 109 NONGRITANG II
- 110 UMJARAIN
- 111 RANGMAW
- 112 MAWHIANG
- 113 NONGRITONG III
- 114 UMJARAIN II
- 115 UMJARAIN III
- 116 MOULSEI
- 117 NONGBAGH
- 118 NARTIANG
- 119 KHANDULI
- 120 THURUK
- 121 SAPHAK
- 122 MALHOI
- 123 TAGSENG
- 124 RALIANG
- 125 MADUR
- 126 TANG-RUB
- 127 LURA
- 128 CHITUNG
- 129 NONGKHROH
- 130 SAMIN SONGKHAMA
- 131 NAPAK
- 132 DARUGIRI
- 133 RONGJENG
- 134 CHIMANGGIRI
- 135 MANDAL

Development of indigenous jet engine for the Light Combat Aircraft

*359. SHRI SURESH KALMADI:

SHRI DHARAM CHANDER
PRASHANT:

Will the PRIME MINISTER be pleased to refer to Unstarred Question 2161 given in the Rajya Sabha on the 14th August, 1986 and state:

(a) what is the latest progress in the development of indigenous jet engine for Light Combat Aircraft (LCA) being developed by the Gas Turbine Research Establishment;

(b) by when it is likely to be ready for production; and

(c) whether Government have placed any orders for the import of US F-404 jet engines for LCA?

THE MINISTER OF STATE IN THE DEPARTMENT OF RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SING): (a) The indigenous GTX engine programme is progressing satisfactorily. The prototype engine has test-run upto 100 per cent of its design RPM. A second prototype with certain modifications is under fabrication and would soon be bench tested. A variant of the GTX engine to fulfil the requirements of the LCA has been evolved.

(b) The indigenous engine is likely to be released for production by mid 1990s.

(c) Yes, Sir. A contract has been signed for supply of a few engines to serve as interim power plant for the LCA till the indigenous engines become available.

Provision of Public Call Offices

*359. DR BAPU KALDATE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Mahanagar Telephone Nigam Ltd. had revoked its policy to provide Public Call Office (PCOs) at hotels, nursing homes, hospitals, societies, hotels, institutions, restaurants, clubs and educational institution due to the scarcity of adequate lines and telephone machines; and